

ITEM NO.12
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1714/2019

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

BHAGWAN DAS

Respondent(s)

(Bailable Warrant)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Naresh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

Issue D.O. letter immediately.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ